

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

41. C.P.(IB)-4648(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.03.2020**

NAME OF THE PARTIES:- H. Jeevanlal & Company

V/s

VHM Industries Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the both sides are present. Counsel for the respondent submits that the settlement talks are going on between the parties and seeks time to file consent terms. Time granted.

List this matter on 07.04.2020 for filing consent terms.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/RS/